

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 25.06.2022**

No. 235A : The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is hereby appointed as Judicial Magistrate in the Judgeships to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officer named below, the powers of a Judicial Magistrate 1st Class for the District noted against his name in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code, the Officer is designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against his name in column no.5 of the said table.

Sl. No.	Name of the Officer, designation and place of present posting.	(a) Designation at the new station.  (b) Place where the Officer is to be stationed at ordinarily  (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Sachin Kumar Mishra, J.M.1 <sup>st</sup> Class, Bhabhua	(a) Judicial Magistrate (b) Mohania (c) Kaimur	Kaimur	Mohania

**By order of the High Court,**  
**Sd/- Rupesh Deo**  
**Registrar General I/C**

Memo. No. 36642-36666

/ Dated, Patna the 25 .06.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna /

S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judge, Kaimur at Bhabhua for information (and communication to the officer concerned.

The officer may be directed to join his new assignment on the day of inauguration of the court of SDJM at Mohania.)

(-) For D.J. only.



**Registrar General I/C**